

CC No. 54/19

ED Vs. M/s Suhrit Services Pvt. Ltd.


19.09.2020

Present: Sh. Atul Tripathi, Id. Special PP for the complainant/ED along with IO Sh. Dinesh Kumar Jarwal.

Present matter has been taken up through video conferencing hosted by Mrs Pallavi Sharma, Reader of this Court in terms of office Order No.417/RG/DHC dated 30.08.2020 passed by the Hon'ble High Court of Delhi and subsequent office Order No.E-10927-11013/ Power Gaz/RADC/2020 dated 30.08.2020 passed by Ld. District & Sessions Judge (PC Act) (CBI), RADC, New Delhi.

Ld. Special PP for the complainant/ED seeks adjournment.

On his request, put up this matter for further proceedings, on 30.09.2020. The time of the next video conference meeting shall be communicated later on.


(Anurag Sain)
Special Judge

(PC Act) (CBI)-11/RADC/ND/19.09.2020